

[Shri Swaran Singh]

I would appeal to hon. members that in a situation such as the one we are facing, we cannot expect every country to be cent per cent of our viewpoint. Our effort should always be to do our maximum to bring them round to our viewpoint and if they have any other feelings, to reduce them as much as possible and also to see that they do not supply any help to Pakistan which might strengthen them and enable them to continue their acts of atrocity. I am sure if we concentrate in that direction, it will yield results.

MR. SPEAKER : Papers to be laid.

SOME HON. MEMBERS—*rose*.

MR. SPEAKER : I will have to say that nothing will go on record if it is without my permission. Papers to be laid.

12.57 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF NATIONAL PRODUCTIVITY COUNCIL

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : On behalf of Shri Moinul Haque Choudhury, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1969-70. [Placed in Library. See No. LT--604/71]

REVIEWS AND ANNUAL REPORTS OF RURAL ELECTRIFICATION CORPORATION AND NATIONAL PROJECTS CONSTRUCTION CORPORATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) (i) Review by the Government on the working of the Rural Electrification Corporation Limited, New Delhi, for the period 25th July, 1969 to 31st March, 1970.

- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the period 25th July, 1969 to 31st March, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon

[Placed in Library. See No. LT-605/71]

- (2) (i) Review by the Government on the working of the National Projects Construction Corporation Limited New Delhi, for the year 1969-70.

- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon.

[Placed in Library. See No. LT-606/71]

12.58 hrs.

DEMANDS FOR GRANTS, 1971-72—Contd.

MINISTRY OF FOREIGN TRADE—Contd.

MR. SPEAKER : The hon. minister was on his legs yesterday. He may continue.

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : Sir, last evening I was referring to the important points made by some hon. members, especially DR. V. K. R. V. Rao, Shri R. S. Pandey, Dr. Malkote, Shri Venkatasubbiah, Shri Maddi Sudarshanam, Shri Damani, Shrimati Subhadra Joshi, Shri Janardhanan and Shri Shastri. I am very grateful to them for the consideration they have shown to the working of the ministry and for some of the valuable suggestions that came from Dr. Rao and some others. The discussion on the Demands for Grants provides Parliament an opportunity to review the working of a Ministry during the course of the preceding year and also to provide guidelines and suggestions about its working in the coming year. Therefore, it is a welcome opportunity for any ministry to come before the House and listen to the suggestions and criticisms made by hon. members.